

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 11.12.2019 (WEDNESDAY)**

**COURT III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 260 of 2019	VRG Healthcare Pvt Ltd & Ors. Vs. Ganesh Ramchandra Chakkarwar	Rishabh Sancheti	Praveen Mittal
2.	Comp. App. (AT) No. 264 of 2019	Priya Fabricator Pvt Ltd. Vs. The Registrar of Companies, Pune.	Anirban Tripathy	Kamal Kant Jha Prabhakar Thakur

**For Admission (After Notice)**

3.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	
4.	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd & Ors.	Chandan Dutta	
5.	Comp. App. (AT) No.323 of 2019	A Renuga Vs. Shar Theme Park Pvt. Ltd. & Ors.	Nishtha Khurana	K.V. Balakrishnan
6.	Comp. App (AT) No. 332 of 2019	R.D. Ramasamy & Anr. Vs. Madras Race Club & Anr.	D. Sreenivasan	Rohit Rajershi

**For Hearing**

7.	Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	Rakshit Goyal
8.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. <b>With</b>	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee- R4
9.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal
10.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal <b>With</b>	Nitin Mittal	Suresh Prasad
11.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad

<b>12.</b>	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
<b>13.</b>	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.  <b>With</b>	Nikita	Mithun Verghis
<b>14.</b>	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	Mithun Verghis

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**By Order**  
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**Registrar**